JCTUMBE

(Other than financial creditors belon	

List of secured financial creditors (Other than financial creditors belonging to any class of creditors)															
Details of claim received Details of claim admitted ,												(Amount in ₹)			
SI. Name of creditor	SI.										Amount of claim not	Amount of claim under	Remarks, if any		
No. Name of creditor	Date of receipt	Amount claimed	Amount of claim provisionally admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?		contingent claim	that may be set- off	admitted	verification	Remarks, it any	Security Interest	
1 Bank of Baroda	11.11.2024	6,74,92,456.72	6,06,58,327.65	Secured	6,74,92,456.72			2.15%	-	-	-	68,34,129.07	1) The total amount claimed upto 09.11.2024, post Commencement order i.e., 25.10.2024. 2) Provide documents (account statement) pertaining to CC and Term loan. 3) Provide claim workings in excel.	Memorandum of Entry - Mortgage of Deposit of documents of Title deeds.	
2 State Bank of India	08.11.2024	71,56,54,093.58	59,12,05,762.00	Secured	68,69,90,295.58	2,86,63,798		20.94%	-	-	-	12,44,48,331.58	1) Account statement for following accounts are required: a) a)0970407916 b) 13951846389 c) 401070036303 c) Calculation/workings of amount covered by guarantee.	Limit: CC Limit of Rs. 28.00 Cr. LC Inland & Import limit Rs. 26.00 Cr. and BG Limit Rs. 3.00 Cr. Security Primary: Hypothecation of entire current assets of the Company both present & future on pari-passu basis with other consortium working capital member banks. Security Collateral: a. First pari-passu charge on the entire Fixed Assets of the Company at Phagwara, both present & future, (except two blocks of Housing Colony on area of 3854 Marlas - first charge has been given to Phoenix ARC Pvt. 11rd 1)	
3 Punjab National Bank	08.11.2024	36,99,43,379.20	34,24,12,098.30	Secured	36,99,43,379,20	54,15,00,000		12.13%	-	-		2,75,31,280.87	1) Interest calculation is required upto 25.10.2024 and not upto 07.11.2024. 2) Interest workings in excells required separately for each account.	Primary Security 1st Pair Passu charge on whole of the current assets, present and future, of the company for WE limits and for It.C. Shipping documents (IDA/DP) including Bills of lading/Covering imported raw materials/ stores/ spares along with insurance and other usual documents and for It.C. Bills accompanies by RB/ MTRS of approved companies covering purchase of raw material/ stores/ spares. Measuring 1331.53 Maria equivalent to 362444.39 sq. mtr. approx = 248.96 crore. Second pari-passu charge on the following assets (1st Charge is in favour of M/s Phoenis ARC Pot It.d.): 1. Fixed Assets pertaining to Filament Unit at Hoshiarpur having realisable Value (RV) of Rs. 104.97 Cr 2. Two colony blocks comprising 3854 Maria of land having RV of Rs. 57.19 Cr at Gr Road Phagwara. 3. Land at Shri Ganganagar having RV of Rs. 43.20 (part sold). M/s Phoenix ARC Pvt. It.d also have 2nd charge on the current assets of the company and Znot drainer on the flowages of the company and Znot drainer on the flexible spares for the company and Znot charge on the current assets of the company and Znot drainer on the flexible spaces for a second part having realisable value with the company and Znot charge on the current assets of the company and Znot charge on the current assets of the company and Znot charge on the current assets of the company and Znot charge on the feed assets located at Phawaya on which	
4 Punjab & Sindh Bank	08.11.2024	63,46,993.77	54,00,000.00	Secured	63,46,993.77	48,46,00,000		0.19%		-	-	9,46,993.77	1) Interest calculation workings required in excel.	Company and an other person or the reseases to acted a Pringward on which consortium members are having 1st charge. Primary Security: Hypothecation charge over the entire current assets of the company both present and future on pari-passus with WC lenders Collateral Security: 2nd Charge on the movable or immovable fixed assets of the company on pari-passus basis with WC lenders Primary Security:	
5 Indian Bank	11.11.2024	78.80,27,735.00	62,83,17,094.00	Secured	78. 80,27,735	78,80,27,735		22.25%	-			15,97,10,641.00	Interest calculation workings required in excel. Interest is to be calculated till ICD on 25.10.2024 and not beyond that date.	For Working Capital Facilities (Funded & Non-Funded): Hypothecation charge over the entire current assets of the company, both present and future on pari passu basis with working capital enders. Collateral security: For working: capital Facilities (Funded & Non-Funded): 1. First Pari Passu charge on the entire fixed assets of the company at Phagwara both present and future except two blocks of housing colony on area 3854 marias can capital the beside Michael Capital Passure (2nd thomast Michael ABP)	
6 HDFC Bank	02.12.2024	15,96,795.43	12,10,592.43	Secured	15,96,795.43	NA		0.04%	-	-	-	3,86,202.57	Interest calculation workings required in excel. 2 JLoan Closure letter received for Innvoa Crysta	Security Interest:	

Total		3,39,65,53,278.70	2,22,38,76,874.38	2,57,98,61,745.70	2,02,85,43,539.00	78.76% -	•	- 1	1,17,26,76,403.86
8 Phoenix Trust FY 19-5 Scheme G	20.06.2025	1,26,17,39,819.00	48,46,73,000.00 Secured	1,26,17,39,819.00	1,26,17,39,819.00	17.16% -	-		77,70,66,819.00
7 Limited	20.06.2025	18,57,52,006.00	11,00,00,000.00 Secured	18,57,52,006.00	18,57,52,006	3.90% -	-	-	7,57,52,006.00

Property No. 1. First Paril Passus charge alongwith Phoenia Trust FY 19-5 Scheme for sexuring the Restructuring Support Finance Dues and Phoenia ARC Private Limited for securing the new Ioan dues on all the Freehold land admeasuring 1755 Kanal and 17 Maria acquired by KT Limited Situated at VIIIage, Chohal, District Hodshipur in the state of Punjab and now forming part of the KT-Filament Unit tegether with buildings and structures thereon and all the plant 8 machinery attached to the earth and every part thereof as well as brought in/to be brought in or on order.

Property No. 2 - First Pari Passu charge alongwith Phoenix Trust FY 19-5 Scheme G for securing the Restructions Support Finance Dues and Phoenix ARC Privates Limited for securing the new loan dues on all the Trebold land admessiving 951 Kanal and 62 Maria acquired by KT Limited situated at Village, Baroli, Tehsil and District Hoshipus in the state of Punjab together with buildings and structures thereon and all the plant & machinery attached to the earth or permanently fastended to anything and every part thereof as well as brought in/10 be brought fastended to anything and every part thereof as well as brought in/10 be brought

Property No. 3 - First Parl Passu charge alongwith Phoenix Trust FY 19-5 Scheme Gro securing the Restructuring Support Finance Dues and Phoenix ARC Private limited for securing the new loan does on all the pleces and parcels of the nonagricultrual land admeasuring 19 Bighas and 33.85 Bawas lying being and situate at or within the Municipal area and Revenue District of Sri Ganganagar in the state of Rajasthan, together with the factory and other buildings, structures and erections constructed and/or to be constructed thereon and anything attached to the earth or anything fastended to anything attached to the earth.

Property No. 4 - First Parl Passuc charge alongwith Phoenix Trust PT 19-5 Scheme for or securing the Restructuring Support Finance Dues and Phoenix ARC Private Limited for securing the new loan dues on all the pieces and parcels of two colony blocks within municipal limit of Phagwara, District Kapurthala admeasuring 3854 Marlas forming block II and III of residential unteres trastured at village Chachold